## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3248 ANSWERED ON:13.08.2001 BAN ON DIGGING OF BORE WELLS VIJAY GOEL

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have banned digging of new bore-wells and mechanically operated water pumps in Delhi and its periphery areas; and
- (b) if so, the details thereof?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) & (b) The Central Ground Water Authorityconstituted under the Environment (Protection) Act, 1986 have declared certain areas including South and South-West Districts of NCT of Delhi, Municipal Corporation of Faridabad and Ballabgarh, Muncipal Corporation of Ghaziabad and Gurgaon town and adjoining industrial areas as notified for prohibition and restriction on the construction and installation of new ground water extraction structures to avoid further depletion and deterioration in ground water quality in such notified areas.